

**Gujarat Legislative Assembly Members Salaries And
Allowances (Amendment) Act, 1966**

17 of 1966

[15 October 1966]

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**Gujarat Legislative Assembly Members Salaries And
Allowances (Amendment) Act, 1966**

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An Act further to amend the Gujarat Legislative Assembly Members' Salaries and Allowances Act, 1960. It is hereby enacted in the Seventeenth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat Legislative Assembly Members Salaries and Allowances (Amendment) Act, 1966.

2. Amendment Of Section 5 Of Gujrat 2 Of 1960 :-

In Section 5 of the Gujarat Legislative Assembly Members Salaries and Allowances Act, 1960(Guj. 2 of 1960), in sub-section (1), in the second proviso, for the words "one first class fare" the words "one half first class fare" shall be substituted.